

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 19th January, 2017

It is for information of all the Officers and Staff of the Gauhati High Court, Guwahati that the 68th Republic Day will be celebrated on 26th January, 2017 (Thursday), in the Gauhati High Court, Old Block at Guwahati. Hon'ble the Chief Justice, Gauhati High Court, will hoist the National Flag at 8:00 a.m. The Hon'ble Judges, distinguished guests and members of the Bar will grace the occasion by their kind presence. Light refreshment will be served before the closure of the programme.

All the Officers & Staff of the Gauhati High Court, Guwahati, are hereby requested to be present in the High Court premises at 7:30 a.m. on the Republic Day in order to take part in the celebration.

By Order,

Sd/- M.K. Kalita
REGISTRAR (ADMN.)

Memo No. HC. III – 01/2017/3827-3843/G dated Guwahati, the 19th January, 2017.

Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (_____), Gauhati High Court, Guwahati.
4. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
5. The Director, Law Research Institute, Gauhati High Court, Guwahati. *He is requested to circulate the order amongst the Staff members of LRI.*
6. The Asstt. Registrar (Esstt.), Gauhati High Court, Guwahati. *He is requested to circulate this Order amongst the Stenographers.*
7. The Asstt. Registrar _____, Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
10. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is directed to upload this notice in the official site of the Gauhati High Court.*
11. The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
12. The Administrative Officer (Judicial) _____, Gauhati High Court, Guwahati.
13. The Court Officer No. 1/2, Gauhati High Court, Guwahati.
14. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
15. The Court Manager, Gauhati High Court, Guwahati.
16. The Chief Security Officer, Gauhati High Court, Guwahati.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR (ADMN.)

19/1/2017
M.K. Kalita

NOTICE

Dated Guwahati the 20th January, 2017

It is for information of all the Officers and Staff of the Principal Seat of Gauhati High Court, Guwahati that on the occasion of Republic Day celebration Hon'ble the Chief Justice, Gauhati High Court, will hoist the National Flag at 7:30 am on 26th January, 2017 at the official residential premises of his Lordship.

Therefore, all the Officers and Staff of the Gauhati High Court, Guwahati are hereby requested to remain present at the official residential premises of Hon'ble the Chief Justice at 7:15 am on 26th January, 2017.


20.1.17
Registrar
-cum-

Principal Secretary to HCJ
20.1.2017